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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. PALANIANDRAN
for VISHNU MOHAN

Counsel for
petitioner



ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Put up on 06.06.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc